

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00293/2013
This the 02nd day of July, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Sunil Kumar Saxena aged about 52 years S/o Sri S.P. Saxena R/o 554/Ka/92, Arjunnagar, Alambagh, Lucknow.

..... Applicant
By Advocate: None

VERSUS

Union of India through

1. Secretary, Ministry of Defence, South Block, New Delhi.
2. Director General, Defense Estates, Office of Directorate General, Raksha Sampada Bhawan, Delhi Cantt.
3. Principal Director, Defence Estates, 17 Kariappa Road, Lucknow.
4. Defence Estates Officer, Lucknow Circle, Cantonment Lucknow.
5. V.K. Choubey, SDO-II, Office of Defence Estates Officer, Agra.

..... Respondents
By Advocate: Sri Alok Trivedi for R-1
Sri Rajendra Singh for other official respondents
Sri Surendaran P. for private respondent

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned Counsel for the respondents states that the matter pertains to transfer and the applicant has already been retired on 30.06.2018. Hence, the matter becomes infructuous. Accordingly, the O.A stands dismissed having been infructuous.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

RK